

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 2157.
TO BE ANSWERED ON MONDAY, THE 1ST JANUARY, 2018.**

WHOLESALE/RETAIL TRADE

2157. SHRIMATI APARUPA PODDAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to boost local wholesale and retail trade in the country;
- (b) if so, the details thereof and the measures taken by the Government during the last three years to boost such trade; and
- (c) whether the liberalisation of Foreign Direct Investment will have an adverse impact on the traders of the country and if so, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a): No specific proposal is under consideration of the Government to boost local wholesale and retail trade in the country.
- (b) & (c): Government reviews Foreign Direct Investment (FDI) policy on an ongoing basis with a view to liberalise and simplify the FDI policy so as to provide ease of doing business in the country leading to larger FDI inflows. With a view to promote foreign investment in Indian wholesale and retail trade market, the Government has permitted a single entity to receive FDI to undertake both the activities of Single Brand Retail Trading (SBRT) and wholesale trading with the condition that conditions of FDI policy on wholesale/ cash & carry and SBRT have to be complied by both the business arms separately. Further, an entity with FDI and engaged in SBRT and/ or wholesale trading is allowed to undertake sale of goods through e-commerce as well.

FDI policy decisions are made after having intensive consultations with stakeholders taking into consideration their views and concerns. Further, no assessment has been made regarding impact of FDI on the traders in the country.
